

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

R.P.No.74/92

Date of Order : 27-7-92

In M.A.No.726/92  
O.A.No.33/92.

1. The Asst. Engineer,  
S.C.Rly., Bidar.
2. Divl. Engineer(West),  
S.C.Rly., Sec'bad (BG). .. Applicants/Respondents

Vs.

1. Roopla s/o Bhojia
2. Haria s/o Ramsing
3. Lokia s/o Bhojia .. Respondents/Applicants

---

Counsel for the Applicants/  
Respondents : Shri N.V.Ramana, SC for Railway

Counsel for the Respondents/  
Applicants : Shri Khader Ali Khan

---

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri T.Chandrasekhara Reddy : Member(J)

[ Order of the Division Bench delivered by Hon'ble Shri  
R.Balasubramanian, Member(A) ]

(In circulation)

---

This review petition has been filed by the Asst.Engine  
S.C.Rly., Bidar & another against Shri Roopla s/o Bhojia  
& 2 others, seeking a review of the judgement dt. 26.3.92  
in O.A.No.33/92. The review applicants were the respondent  
in the O.A. and the review respondents were the applicants  
in the O.A.


2. An M.A.No.726/92 has also been filed in this R.P.  
seeking condonation of delay of 13 days in filing the R.P.  
We are satisfied with the reason given and the delay of  
13 days in filing the R.P. is condoned. M.A.No.726/92 is  
accordingly allowed.

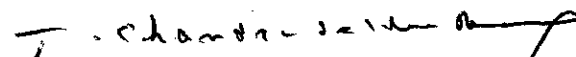
.....2

28

14

3. The review applicants point out that the original order transferring the review respondents from Bidar to Vikarabad was irregular in that the seniority of Gangmen and Khalasis are separate. These points have already been covered in the O.A. It is also pointed out that the applicants were recruited as Gangmen against the quota reserved for S.Ts. How this changes the position in the seniority list is not clear and the respondents did not elaborate the position at the time of <sup>final</sup> hearing. There is no error apparent in the O.A. and the review petition is, therefore, dismissed accordingly with no order as to costs.

  
( R. Balasubramanian )  
Member(A).

  
( T. Chandrasekhara Reddy )  
Member(J).

12  
Dated: 27<sup>th</sup> July, 1992.

  
Deputy Registrar(J)

To

1. The Assistant Engineer, S.C.Rly, Bidar.
2. The Divisional Engineer (West),  
S.C.Rly. Secunderabad(BG)
3. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.
4. One copy to Mr.Khader Ali Khan, Advocate, 21, Century  
Commercial Complex, Nampally, Hyderabad.
5. One spare copy.

pvm

